

the for compulsory registration of power-looms;

(b) if so, what would be the modus operandi of registration in Urban areas and remote areas; and

(c) whether Government propose to fix any time-targets to complete the process of verification and registration of power-looms ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) and (c). Do not arise.

#### Setting up of Committees to Curb Price Rise

824. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have set up two committees on curbing the price rise;

(b) if so, the time by which these are likely to start functioning and what will be the scope of their functions; and

(c) the time by which these committees are likely to submit their reports to the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A Special Action Committee of Secretaries meets from time to time to review the price situation and take such action as necessary. Matters pertaining to prices are also *inter alla* considered by Committees of the Cabinet, as and when required. These Committees are not expected to submit any report.

(b) and (c). Do not arise.

#### Setting up of National Handloom Development Corporation

825. SHRI R. M. BHOYE : Will the

Minister of TEXTILES be pleased to state :

(a) whether it is a fact that with a view to meeting the requirements of handloom weavers, Union Government have set up the National Handloom Development Corporation;

(b) if so, the details thereof; and

(c) the efforts made to tackle problems of wide fluctuations in the price of yarn that after affects the industry ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Yes, Sir. The Government of India have set up the National Handloom Development Corporation in February 1983 and it received the certificate for the commencement of the business in August, 1983. The main objectives of the Corporation are as follows :—

- (i) To ensure availability of raw materials like yarn, dyes and other inputs to the handloom weavers by supplementing the efforts of State Handloom Agencies;
- (ii) To augment the marketing efforts of the State Handloom Agencies;
- (iii) To take up developmental activities for upgrading the technology in handloom sector and for increasing productivity.

The National Handloom Development Corporation has established its regional offices at Guwahati, Coimbatore and Bombay. It has set up a yarn depot in Guwahati in August 1984 and at Biharsharif and Bhagalpur in May 1985 and July 1985, respectively. The National Handloom Development Corporation has also made tie-up arrangements for supply of yarn to the yarn banks set up by the Kerala State Handloom Development Corporation. In 1984-85, from August 1984 to 30th June 1985, it supplied 5,92,014 kgs. of yarn worth Rs. 186.11 lacs to the handloom agencies of North-eastern States, West Bengal, Kerala, Madhya Pradesh, Pondicherry, Rajasthan and Bihar. During the current